

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3297

ANSWERED ON:11.02.2014

CRIME AGAINST FOREIGN NATIONALS

Bhagora Shri Tarachand;Mani Shri Jose K.;Muttemwar Shri Vilas Baburao

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the Government has recently received complaints regarding crime/atrocities against the citizens of African countries in the NCT of Delhi;

(b) if so, the details thereof and the action taken against the guilty persons;

(c) whether the Government has assured the envoys of African countries of stern action against the guilty persons;

(d) whether several NGOs and women activists/groups have come out to safeguard the lives and dignity of African men/women working in the country and the NCT of Delhi;

(e) if so, the details thereof;

(f) whether the National Human Rights Commission (NHRC) has sought report from the Government in this regard; and

(g) if so, the details thereof and the action taken by the NHRC in this regard along with the steps taken by the Government to stop such cases in future?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b) Details of cases of various crimes/atrocities against the citizens of African countries registered by Delhi Police & action taken against the guilty persons during the years 2013 & 2014 (upto 31.01.2014) is as under: -

Crime Heads      2013              2014 (upto 31.01.14)

Reported Person Arrested    Reported Person Arrested

Murder      1    1      0    0

Attempt to Murder    1    1      1    2

Rape      1    3      0    0

Molestation of Women    1    0      0    0

Cheating 0 0 1 0

Robbery 1 2 0 0

Snatching 2 0 0 0

Other theft 2 2 0 0

Misc./Other IPC 2 4 1 0

(c) Ministry of External Affairs briefed the Envoys of African Countries on 18.01.2014 that appropriate action would be taken by the law enforcement authority after investigation.

(d) & (e) No such information is available with the Government.

(f) to (g) The National Human Right Commission has called for reports from GNCT of Delhi etc.taking suo-motu cognizance of newspaper reports published in 'The Hindustan Times' dated 18.01.2014 about the alleged incidents of racial prejudice and unlawful acts against the African Nationals. The Commission has been informed by GNCT of Delhi that Lt. Governor, Delhi has ordered a Judicial inquiry by Shri B.L. Garg, Additional District Judge (Retired) to inquire into the allegations and that Delhi Police has registered an FIR No. 76/2014 dated 19.01.2014 at Police Station Malviya Nagar, Delhi.

Delhi Police has nominated a Nodal Officer for dealing with the issues relating to foreign nationals and has also set up a Foreigner's Helpline vide Circular dated 03.02.2014 to ensure safety of foreign nationals.